

4

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2016
NAME OF THE PETITIONER(S) : G. S. Rajesh
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. | S. SANTHOSH
For Mr. P. Giridharan | Counsel for R2 | Santhosh |
| 2. | V. Paramveer
For MS. PUSHPA MENON | Counsel for Applicant/
petitioner | Paramveer |

ORDER

Shri S. Santhosh Proxy representing Shri P. Giridharan, Senior Counsel for R2 present. Shri V. Paramveer, proxy representing Ms. Pushpa Menon, Senior counsel for Petitioner present. Counsel for Respondent prayed more time for filing counter. Time enlarged at request. Put up on 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)